

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2575
TO BE ANSWERED ON 01.12.2016**

POLLUTION CONTROLLING EQUIPMENTS

2575. SHRI B. SRIRAMULU:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of power plants operational in Karnataka at present;**
- (b) whether these plants have installed water and air pollution controlling equipments, if so, the details thereof;**
- (c) whether any of the directives have been issued by the Union Government for installing these equipments in the power plants, if so, the details thereof; and**
- (d) if not, the action proposed to be taken by the Union Government in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : Details of power plants that are operational in Karnataka is given in the Annexure.

(b) : As per prevailing norms, all the thermal plants that are operational in Karnataka have installed Electro Static Precipitators (ESP) for control of Suspended Particulate Matter (SPM) and Effluent Treatment Plant (ETP) for control of pollution from effluent discharge.

(c) & (d) : New Pollution Norms for Thermal Power Plants (TPPs) were notified by Ministry of Environment, Forests and Climate Change on 07.12.2015. Central Electricity Authority (CEA) has convened 3 meetings in Feb/March, 2016 with stakeholders i.e. Central / State / Private Power Utilities to sensitize them to prepare implementation plan for installation of requisite Air Pollution Control Equipments in their existing coal based thermal plants to meet new Emission Norms.
